

Delhi Development Authority Vs Roshanara Club Limited And Others

Court: Delhi High Court

Date of Decision: April 3, 2024

Hon'ble Judges: Rajiv Shakdher, J; Amit Bansal, J

Bench: Division Bench

Advocate: Chetan Sharma, Manika Tripathy, Ashutosh Kaushik, Rony John, Aishwary Jaiswal, Chandra Prakash Tiwari, Anuja Pandit, Sandeep Sethi, Manik Dogra, Lalitaksh Joshi Dhruv Pandey, Dhruv Pandey, Vikrant N. Goyal, Nitin Chandra, Mahima Kadam

Final Decision: Disposed Of

Judgement